

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/193/2017  
NAME OF THE PETITIONER : LAND MARVEL ANIMATION STUDIOS LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Janath babu advocate	Counsel for Respondent	B. Janath babu
M. RATHINAKUMAR	PCS for petitioner	M. Rathi.

**ORDER**

Representative for the Applicant present. Counsel for RoC also present. Counsel for RoC submitted the objections. Put up for arguments on 11.01.2018 at 10.30 A.M.

- self -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk